Government of India/State Department of -----

GSTR-7

[See Rule.....]
TDS Return

2.

TDS details

| GSTIN of | Con | tract D | etails | Invoi | voice/Document Date of Payment Which TDS TDS_IGST | | | | ST | TDS_C | CGST | TDS_SGST | | |
|-------------|-----|---------|--------|-------|---|-------|----------------|----------------------|------|-------|------|----------|------|------|
| deductee | No | Date | Value | No | Date | Value | to deductee | is to be deducted | Rate | Amt | Rate | Amt | Rate | Amt |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) |
| | | | | | | | | | | | | | | |

4A. Revision in TDS details

(figures in Rs.)

| Revised/Original | Contract Details Invoice/Docum | | ıment | Revised/Original | Revised/Original | TDS | IGST | TDS | CGST | TDS | SGST | | | |
|------------------|--------------------------------|------|-------|------------------|------------------|-------|------------------------|----------------|------|------|------|------|------|------|
| GSTIN | | | | | | | Date of Payment | Value on which | | | | | | |
| of deductee | No | Date | Value | No | Date | Value | to deductee | TDS is to be | Rate | Amt | Rate | Amt | Rate | Amt |
| | | | | | | | | deducted | | | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |

| | 5. | Liability | y payal | ble and | paid |
|--|----|-----------|---------|---------|------|
|--|----|-----------|---------|---------|------|

| | | | | | | | (figures in F |
|------------------------------------|-----------------|-----------------|-----------------|---------|-----------|-----------|---------------|
| Description | IGST Payable | CGST Payable | SGST Payable | Dr. No. | IGST Paid | CGST Paid | SGST Paid |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| TDS | | | | | | | |
| Interest on delayed payment of TDS | | | | | | | |
| Fees for late filing of return | | | | | | | |
| Others (please specify) | | | | | | | |
| Total | | | | | | | |

6. Refund Claimed

| S.No | Description | CGST | SGST | IGST |
|------|---------------------------------|------|------|------|
| (1) | (2) | (3) | (4) | (5) |
| 1. | Refund claimed from cash ledger | | | |
| 2. | Bank Account Number* | | | |

| I hereby declare that the declare that I have the legal authority to subm | information given in this return is true, correct and complete in every respect. I furthen it this return. |
|---|--|
| Place: | |
| Date: | (Signature of Authorized Person) |

Note: 1. To be furnished by $10^{\rm th}$ of the month succeeding the month of deduction